

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

TP No.198 of 2016 (CP 3 of 2015) With  
Comp.Appl/15(AHM) 2021

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2021**

**Name of the Company:**

J.P. Financial Services Pvt. Ltd.  
V/s.  
Golden Tobacco Ltd. & Ors.

**Section:**

Application For Direction/397-398 of the Companies Act

**ORDER**

Learned Senior Counsel Mr. Ratnanko Banerjee a.w. Learned Counsel Mr. M.K. Shah appeared for the Petitioner.

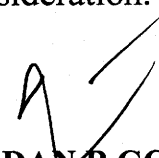
Learned Counsel Mr.Sudhir Mehta appeared for the R-39.

Learned Counsel Ms. Aishwarya Reddy appeared for the Respondent Company.

We direct Respondent to file affidavit in reply within three days by serving an advance copy to the other side, if not filed then the matter proceed for hearing in absence of reply.

The matter stands adjourned to 16.03.2021 for further consideration.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 9th day of March, 2021.